

BEFORE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.
O.A.No.145 OF 2022 (SZ)

Paramesh.V Bengaluru

...Applicant

-Vs-


The Deputy Commissioner
& others

...Respondents

INDEX

S.NO.	DESCRIPTION	PAGE NO.
1.	MEMO FILED ON BEHALF OF THE 3 RD TO 5 TH RESPONDENT – KARNATAKA STATE POLLUTION CONTROL BOARD	1
2.	TREATED SEWAGE SAMPLE ANALYSIS REPORT (ACCREDITED PARAMETERS)- ANNEXURE I	4

Dated at Chennai on this the 19th day of December, 2024



M.R.GOKUL KRISHNAN

COUNSEL FOR 3rd TO 5th RESPONDENT
(KSPCB)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI**

O.A. NO.145 OF 2022 (SZ)

IN THE MATTER OF :

Sri. Paramesh.V,

... .. Applicant

Versus

The Deputy Commissioner

... .. Respondents

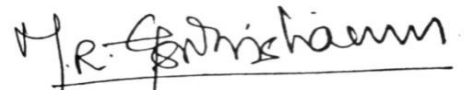
MEMO FILED ON BEHALF OF THE 3rd to 5th RESPONDENT

IT IS MOST RESPECTFULLY SHOWETH;

1. It is humbly submitted that this Hon'ble Tribunal had directed the 3rd to 5th Respondent Karnataka State Pollution Control Board (KSPCB) to verify the present status of residential apartment and to collect treated sewage sample.
2. It is submitted that in compliance to the directions of this Hon'ble Tribunal, the apartment was once again inspected by Karnataka State Pollution Control Board (KSPCB) on 26.08.2024 and status report is filed on 14.9.2024.
3. It is humbly submitted that during inspection on 26.8.224 the sample of treated sewage from the final tank of STP was collected and submitted Board Lab for analysis and the result is annexed to this Memo. (Annexure I)
4. It is therefore humbly submitted that the treated sewage sample collected from the tank of STP does not conforms to prescribed standards with respect to Biochemical Oxygen Demand @27°C for 3 days, Chemical Oxygen Demand and Total Nitrogen.

It is therefore humbly prayed that this Hon'ble Court may be pleased to accept the report and pass such order or orders as this Hon'ble Tribunal may deem fit and proper in the interest of justice.

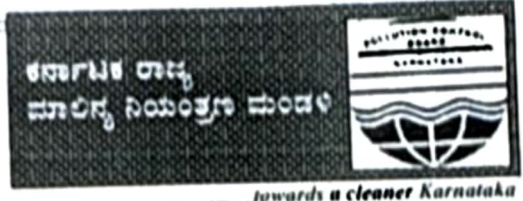
Dated at Chennai on this the 19th day of December 2024

A handwritten signature in black ink, reading "M.R. Srinivasan", written over a horizontal line.

Counsel for 3rd to 5th Respondents

Regional Office - Bengaluru - Mahadevapura
Karnataka State Pollution Control Board
Fax: 2322 4002
"SARGA BHAVAN" 3rd Floor
Mmiah Road, 7th 'D' Main, Shivanagar,
Pushpanjali Theatre, Bengaluru -560 079.

ಇಲಾಖೆಯ ಕಛೇರಿ: ಬೆಂಗಳೂರು - ಮಹಾದೇವಪುರ
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಫಾಕ್ಸ್: 2322 4002
"ಸರ್ಗ ಭವನ್", 3^{ನೇ} ಮಹಡಿ, ಶಿವನಗರ ರಸ್ತೆ,
7^{ನೇ} 'D' ಮುಖ್ಯ ರಸ್ತೆ, ಶಿವನಗರ
ಪುಷ್ಪಾಂಜಲಿ ಥಿಯೇಟರ್ ಮುಂದೆ,
ಬೆಂಗಳೂರು - 560 079.



No: KSPCB/RO-MDP/Analysis Report/2024-25/1012

Date: 08 NOV 2024

To,
The Member Secretary
Karnataka State Pollution Control Board
No.49,Parisara Bhavana, Church Street,
Bengaluru-560001

DESPATCHED

"KIND ATTENTION: -"LEGAL SECTION"


Sri,
Sub: Forwarding of Analysis Report w.r.t. to M/s. **United Infrastructures (United High Land)**
- reg.,

Ref: (1) This office inspection report forwarded to B.O vide No.736 dated: 05.09.2024
(2) Analysis Report received at this office dated: 23.09.2024.

With reference to the above subject & reference please find herewith enclosed the analysis report w.r.t **M/s United Infrastructures (United High Land)**, Sy No 326,327/3, Ammani Bellundur Khane Village, Varthur Hobli, Bengaluru East Taluk, Bangalore.

This is for your kind Information & further needful

Your faithfully,


Environmental Officer
Regional Office - Mahadevapura



TC-8487



**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

MoEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025:2017 accredited Testing Laboratory by NABL vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

Ph : 080-23238458
Email: centralab@kspcb.gov.in
Website:
<http://kspcb.karnataka.gov.in>
ಕರ್ನಾಟಕ ಸರ್ಕಾರ, "ನಿಸರ್ಗ ಭವನ",
7^{ನೇ} ಡಿ "ಎ" ಹದ್ದು, ಬೆಂಗಳೂರು ಈಶ್ವರ,
ಬೆಂಗಳೂರು. ಫೋನ್: 560079
K S P C B , "Nisarga Bhavana"
7th D Cross, Thimmaiah Road,
Shivanagar, Bengaluru-560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 23.09.2024

NAME OF THE INDUSTRY :	M/s. United Infrastructures, "United Highland", Sy No. 326, 327/3, Amani Bellandur Khane village, Varthur Hobli, Bengaluru East Taluk.	Page 1 of 1
SAMPLE COLLECTED BY :	Smt. Rathi A.R., DEO RO: Mahadevapura	DATE OF COMMENCEMENT OF TEST : 27.08.2024
DATE OF COLLECTION :	26.08.2024	DATE OF COMPLETION OF TEST : 05.09.2024
DATE OF RECEIPT :	27.08.2024	REPORT NO: WWR-1494
DETAILS:	Treated sewage sample	SAMPLE NO : WW-1494

Parameters	Unit	Standard	Result	Test Method
pH	-	6.5 - 9.0	8.0	IS 3025 (Part 11): 2022
Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	Not more than 10	24	IS 3025 (Part 44): 2019
Chemical Oxygen Demand	mg/L	Not more than 50	128	IS 3025 (Part 58) :2017
Total Suspended Solids	mg/L	Not more than 20	16	IS 3025 (Part 17): 2012
Ammonical Nitrogen as N	mg/L	Not more than 5	1.0	IS 3025(Part 34): 2019
Total Nitrogen	mg/L	Not more than 10	14	APHA 23 rd edition; 4500-NO ₃ -D: 201
Fecal coliform	MPN/100ml	Less than 100	<1.0	Enzyme Substrate Test: KSPCB-CEL/MTL/FC/01: 2023

INFERENCE Non Conforms to prescribed standards with respect to Biochemical Oxygen Demand @ 27°C for 3 days, Chemical Oxygen Demand and Total Nitrogen

1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 15 days from the date of issue of report.
4. MPN index per 100ml indicates <1.0 which conforms the absence of coliform bacteria.

Radha M.N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Dr. B.M. Sreedhara Nayaka
Authorized Signatory (Chemical)
(Dr. B.M. Sreedhara Nayaka)
Scientific Officer

**BEFORE NATIONAL GREEN
TRIBUNAL SOUTHERN
ZONE, CHENNAI.**

O.A. 145 of 2022

Paramesh V. Bangalore

...Applicant

-Vs-

The Deputy Commissioner

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**MEMO FILED ON BEHALF
OF THE 3RD TO 5TH
RESPONDENT**

M.R.GOKUL KRISHNAN
Standing Counsel for
Karnataka State Pollution Control
Board (KSPCB)

COUNSEL FOR THE RESPONDENT